

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH`  
KOLKATA**

C.P.No.653/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Harsh Chemicals Limited		
Under Section		14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	BIDISHA ACHARYA, Pcs		Petitioner.	Bidisha Acharya 20/02/2018

**ORDER**

Ld. Pr. C.S. for the Petitioner is present.

Petitioner has filed affidavit of service which shows that notices have been served on the Central Government through the Regional Director and ROC on 22.12.2017 and publication of notice has also been made in the newspaper. Copy of the newspaper publication has been annexed in the affidavit. Till date report from the ROC has not been filed. Reminder may be issued on the ROC for filing report within 15 days.

List on 03.04.2018 for hearing.

*Sd*

(Jinan K.R.)  
Member (Judicial)

*Sd*

(V.P. Singh)  
Member (Judicial)